ſ	Name of the Corporate Debtor	Vadraj Cement	Date of	02-02-2024	List of	
		Limited	commencement		creditors as	15-Jan-25
			of CIRP		on:	

Annexure 7 - List of Operational creditors (Government Dues)

													Amount in Rs
No Details of claimant Details of Claim red		Claim received	eived Details of claims admitted					Amount of	Amount of any	Amount of Claims	Amount of Claims	Remarks, if any	
Department	Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security	Amount covered by	Whether Related Party?	-	Contingent Claims	mutual dues that may be set off	not admitted	under verification	
1 Regional Provident Fund	08-02-2024	6,86,84,541	6,86,84,541	Provident	6,86,84,541.00	-	No	NA	-	-	-	-	
Commissioner-II, Gandhidham				fund dues									
2 Assistant Commissioner of State Tax, Unit-102, Bhuj	14-02-2024	3,01,70,77,603	2,15,46,75,221	Tax dues	2,15,46,75,220.70	-	No	NA	-	-	86,24,02,382	-	
3 Assistant Commissioner, CGST, Bhuj	15-02-2024	6,04,21,825	6,03,34,514	Tax dues	-	-	No	NA	-	-	87,311	-	
4 Regional Provident Fund Commissioner-II and Recovery Officer, Dadar	16-02-2024	3,64,16,300	3,64,16,300	Provident fund dues	3,64,16,300.00	-	No	NA	-	-	-	-	
5 Assistant Commissioner of Income Tax, Mumbai	29-02-2024	7,80,23,56,284	7,45,80,31,536	Tax dues	-	-	No	NA	-	-	34,43,24,748	-	
6 Gujarat Maritime Board	01-05-2024	2,65,82,232	1,50,30,000	Permission Charges	-	-	No	NA	-	-	1,15,52,232	-	
TOTAL		11,01,15,38,785	9,79,31,72,112	-	2,25,97,76,062	-	-	-	-	-	1,21,83,66,673	-	-

Notes:

1 The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.